

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. 2014-2016 /DHC/GAZ.IIB/G-8/DLSA/2024

Dated : 27/03/2024 *OUT-AT-ONCE*

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Special Secretary,
Delhi State Legal Services Authority,
3rd Floor, Rouse Avenue Courts Complex,
Pandit Deen Dayal Upadhyay Marg,
New Delhi - 110002.

Sub.: Appointment of Ms.Kanika Jain, DJS, as Full Time Secretary, Delhi Legal Services Authority, North-West District, Rohini Courts.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to repatriate Mr.Manish Jain, an Officer of Delhi Judicial Service, currently posted as Full Time Secretary, Delhi Legal Services Authority, North-West District, Rohini Courts, on deputation basis, to his parent cadre.

Hon'ble the Acting Chief Justice has been further pleased to appoint Ms.Kanika Jain, an officer of Delhi Judicial Service, currently posted as MM (Mahila Court), North-West, Rohini as Full time Secretary, Delhi Legal Services Authority, North-West District, Rohini Courts, on deputation basis, with immediate effect, in place of Mr.Manish Jain.

I am, therefore, to request you to kindly relieve Mr.Manish Jain, DJS, with immediate effect, so as to enable him to join his parent cadre.

Yours sincerely,

sd -
(Shankar Singh)

Joint Registrar (Gaz.IIB)
for Registrar General

Dated : 27/03/2024

Endst. No. 2014-2016 DHC/GAZ.IIB/G-8/DLSA/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi-110054.
2. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi-110054.
3. The Principal District & Sessions Judge, North-West District, Rohini Courts with the request to relieve Ms.Kanika Jain, currently posted as MM (Mahila Court), North-West, Rohini, to enable her to join as Full Time Secretary, Delhi Legal Services Authority, North-West District, Rohini Courts, on deputation basis, with immediate effect.

[Signature]
(Sandeep Kumar)

Administrative Officer (J)(Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI.


No. F.5 (2)/2024/ 21266- 21301

Dated, Delhi the 30 MAR 2024

Sub:- Appointment of Ms. Kanika Jain, DJS as Full Time Secretary,
Delhi Legal Service Authority, North-West District, Rohini Courts.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi,

